

RESUME OF WORK DONE BY LOK SABHA

(SECOND LOK SABHA—SECOND SESSION, 1957)

(15 July 1957 to 13 September 1957)



LOK SABHA SECRETARIAT
NEW DELHI

LOK SABHA

11

BULLETIN—PART II

General Information relating to Parliamentary and other matters)

September, 18, 1957

No. 625

Resume of work done by Lok Sabha during the Second Session, 1957
July Period of the Session: 15th July to 13th Sept.
Number of Sittings 47
Number of Sittings hours. 322 hrs. 40 mts.

1. ADJOURNMENT MOTIONS

Notices received	32
Consent withheld by Speaker	.. 31
Admitted	.. 1

2. BILLS

A. Government Bills

(i) Introduced—

- (1) The Cotton Fabrics (Additional Excise Duty) Bill, 1957.
- (2) The Dhoties (Additional Excise Duty) Amendment Bill, 1957.
- (3) The Legislative Councils Bill, 1957.
- (4) The Foreign Exchange Regulation (Amendment) Bill, 1957.
- (5) The Appropriation (Railways) No. 2 Bill, 1957.
- (6) The Industrial Finance Corporation (Amendment) Bill, 1957.
- (7) The Mines and Minerals (Regulation & Development) Bill, 1957.
- (8) The Inter-State Corporations Bill, 1957.
- (9) The Essential Services Maintenance Bill, 1957.
- (10) The Insurance (Amendment) Bill, 1957.
- (11) The Indian Tariff (Amendment) Bill, 1957.
- (12) The Appropriation (No. 4) Bill, 1957.
- (13) The Life Insurance Corporation (Second Amendment) Bill, 1957.
- (14) The Delhi Municipal Corporation Bill, 1957.
- (15) The Delhi Development Bill, 1957.
- (16) The Essential Commodities (Second Amendment) Bill, 1957.
- (17) The Public Employment (Requirement as to residence) Bill, 1957.

(ii) Referred to Joint Committee/Select Committee—

- (1) The Wealth Tax Bill, 1957.
 - (2) The Expenditure Tax Bill, 1957.
- } Select Committee.

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- (3) The Navy Bill, 1957. Joint Committee.
(4) The Delhi Municipal Corporation Bill, 1957.
(5) The Delhi Development Bill, 1957.

(iii) Bills passed by Rajya Sabha and laid on the Table of Lok Sabha:—

- (1) The Railway Protection Force, Bill, 1957.
(2) The Indian Succession (Amendment) Bill, 1957.
(3) The Minimum Wages (Amendment) Bill, 1957.
(4) The Repealing and Amending Bill, 1957.
(5) The Forward Contracts (Regulation) Amendment Bill, 1957.

(iv) Passed:—

- (1) The Railway Protection Force Bill, 1957.
(2) The Essential Services Maintenance Bill, 1957.
(3) The Appropriation (Railways) No. 2 Bill, 1957.
(4) The Appropriation (No. 4) Bill, 1957.
(5) The Finance (No. 2) Bill, 1957.
(6) The Wealth Tax Bill, 1957, as reported by Select Committee.
(7) The Railway Passenger Fares Bill, 1957.
(8) The Foreign Exchange Regulation (Amendment) Bill, 1957.
(9) The Expenditure-Tax Bill, 1957 as reported by the Select Committee.
(10) The Insurance (Amendment) Bill, 1957.
(11) The Legislative Councils Bill, 1957.
(12) The Inter-State Corporations Bill, 1957.
(13) The Dhoties (Additional Excise Duty) Amendment Bill, 1957.
(14) The Cotton Fabrics (Additional Excise Duty) Bill, 1957.
(15) The Minimum Wages (Amendment) Bill, 1957.
(16) The Indian Succession (Amendment) Bill, 1957.
(17) The Repealing and Amending Bill, 1957.
(18) The Essential Commodities (Second Amendment) Bill, 1957.
(19) The Forward Contracts (Regulation) Amendment Bill, 1957.
(v) Government Bill returned by Rajya Sabha with Amendment—
Amendment agreed to
The Insurance (Amendment) Bill 1957.

B. Private Members' Bills

(i) Introduced:—

- (1) Sadhus and Sanyasis (Registration) Bill by Shri Radha Raman.
(2) Punishment for Molestation of Women Bill by Shri Radha Raman.
(3) Factories (Amendment) Bill (Amendment of Sections 51, 54 and 59) by Shri V. P. Nayar.
(4) National and Festival Paid Holidays Bill by Shri P. K. Kodiyan.
(5) Code of Civil Procedure (Amendment) Bill (Amendment of section 60) by Shri Purushottamdas R. Patel.
(6) Indian Arms (Amendment) Bill (Amendment of section 4) by Shri Purushottamdas R. Patel.

- (7) Code of Civil Procedure (Amendment) Bill (Omission of section 87B) by Shri M. L. Dwivedi.
- (8) Parliament Library Bill by Shri Diwan Chand Sharma.
- (9) Child Marriage Restraint (Amendment) Bill (Amendment of section 12) by Shri Diwan Chand Sharma.
- (10) Prevention of Corruption (Amendment) Bill (Insertion of new section 8) by Shri Jhulan Sinha.
- (11) Beedi and Cigar Labour Bill by Shri A. K. Gopalan.
- (12) Old and Infirm Persons' Homes Bill by Shri Raghunath Singh.
- (13) Indian Penal Code (Amendment) Bill (Omission of section 497) by Shri Raghunath Singh.
- (14) Indian Penal Code (Amendment) Bill (Insertion of new section 124B) by Shri Raghunath Singh.
- (15) Arbitration (Amendment) Bill (Amendment of sections 2 and 39 and insertion of new Chapter IV A) by Shri Raghunath Singh.
- (16) Constitution (Amendment) Bill (Amendment of article 58) by Shri Raghunath Singh.
- (17) Companies (Amendment) Bill (Amendment of section 293) by Shri Surendra Mahanty.
- (18) Cantonments (Amendment) Bill (Amendment of sections 13 and 60 and omission of section 14) by Shri Jhulan Sinha.
- (19) Code of Civil Procedure (Amendment) Bill (Amendment of the First Schedule) by Shri Subiman Ghose.
- (20) Indian Penal Code (Amendment) Bill (Amendment of section 304A) by Shri Subiman Ghose.
- (21) Child Sanyas Diksha Restraint Bill by Shri Diwan Chand Sharma.
- (22) Delhi Union Territory Public Trusts Bill by Shri Radha Raman.
- (23) Code of Criminal Procedure (Amendment) Bill (Amendment of section 516A and 517) by Shri Subiman Ghose.
- (24) Dramatic Performances (Amendment) Bill (Amendment of sections 3 and 7 and substitution of sections 8 and 12) by Shri V. P. Nayar.
- (25) Constitution (Amendment) Bill (Amendment of articles 100 and 189) by Shri M. L. Dwivedi.
- (26) Companies (Amendment) Bill (Amendment of section 293 and insertion of new section 624A) by Shri Naushir Bharucha.

(ii) Withdrawn:—

- (1) Central Government Servants (Option for joining Contributory Health Service Scheme) Bill by Shri Jhulan Sinha.
- (2) Indian Penal Code (Amendment) Bill (Insertion of new section 427A) by Shri Raghunath Singh.
- (3) Sadhus and Sanyasis (Registration) Bill by Shri Radha Raman.
- (4) Constitution (Amendment) Bill (Amendment of article 58) by Shri Raghunath Singh.

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3. CALLING ATTENTION—STATEMENTS MADE OR LAID RE. NOTICES
UNDER RULE 197

Sl. No.	Subject	Name of Member giving notice.	Name of Minister and date of statement
1	2	3	4
1	Canal Water dispute	Shri Raghunath Singh	Shri S. K. Patil 25-7-57.
2	Tatanagar Train Collision on 23rd July, 1957.	Shri Rameshwar Tantia	Shri Jagjivan Ram 26-7-57.
3	Agreement reached between the Bombay Dock Workers and Government.	Shri Raghunath Singh	Shri Raj Bahadur 29-7-57.
4	Fall in production in Sholapur Spinning and Weaving Mills, Ltd., and Narsing Girji Mills, Ltd., Sholapur and the effect thereof on Government investments and on labour.	Shri T.H. Sonavane	Shri Nityanand Kanungo 30-7-57.
5	Collision of an engine with out driver with goods wagons on the Botad Salangpur Section of Western Railway on 25-7-57.	Shri T. C. N. Menon	Shri Jagjivan Ram 31-7-57.
6	Sweepers' strike and Police firing in Delhi.	Dr. Ram Subhag Singh	Postponed till 3-8-57. Statement was not made on 3-8-57 as the notice was covered by an admitted adjournment motion for 3-8-57.
7	Explosion of a Railway wagon at Asansol Railway Station on 31-7-57.	Shri K.T..K. Tangamani.	Shri Jagjivan Ram 2-8-57.
8	Termination of Services of many Inspectors under the Life Insurance Corporation.	Shri S. M. Banerjee	Shri B.R. Bhagat 8-8-57.
9	Proposed Strike by Delhi Teachers on 20-8-57.	Shri S.M. Banerjee	Dr. K. L. Shrimali 13-8-57.
10	Suspension of Train Service beyond Sonali Station.	Shri Upendranath Barman.	Shri Jagjivan Ram 14-8-57.
11	Pataskar report on border problem of Andhra and Madras	Shri T. N. Viswanatha Reddy.	Shri Govind Ballabh Pant 17-8-57.
12	Floods in Jumna	Shri T. H. Sonavane	Shri Govind Ballabh Pant 20-8-57.
13	Assurances given by the government re sweepers' strike in Delhi and action taken thereon.	Shri Radha Raman	Shri Govind Ballabh Pant 22-8-57.
14	Accident to Howrah bound Janata Express.	Shri T. C. N. Menon	Shri Shahnawaz Khan 24-8-57.
15	Aircrash on 19-8-57 in Ging village in Lamakin area resulting in death of 8 persons.	Shri Hem Barua	Shri Humayun Kabir 26-8-57.

1	2	3	4
16	The Explosion of a wagon loaded with crackers at Katpadi Junction, Southern Railway on 21st August, 1957.	Shri S .V. Ramaswamy	Shri Shah Nawaz Khan 27-8-57.
17	Flood situation in Bihar and U.P	Shri Bibhuti Mishra	Shri B.N. Datar 28-8-57.
18	Resignation of five elected members of Jabalpur Cantonment Board.	Sardar Amar Singh Saigal	Shri V. K. Krishna Menon 2-9-57.
19	Stoppage of the Saurashtra Express at Nadiad by a mob on 8-8-57.	Smt. Ila Palchoudhuri	Shri Shah Nawaz Khan 3-9-57.
20	Statement made by the Finance Minister of Pakistan re amounts payable by India.	Shri Balkrishna Wasnik	Shri T. T. Krishna- machari 5-9-57.
21	Floods in Jammu & Kashmir	Shri Radha Raman	Shri Govind Ballabh Pant 7-9-57.
22	High incidence of Solicosis and Tuberculosis among workers in the Pottery and Ceramic Industry in Delhi State.	Shri Braj Raj Singh	Shri Abid Ali 10-9-57.
23	Closure of Narsing Girji Mills Ltd., and partial closing of the Sholapur Spinning and Weaving Mills Ltd., Sholapur.	Shri T. H. Sonavane	Shri Abid Ali 11-9-57.
24	The drought conditions pertaining in various districts of West Bengal, its repercussions on prices of food stuffs and measures taken to cope with the situation.	Smt. Ila Palchoudhuri	Shri Ajit Prasad Jain 12-9-57.
25	Recent explosions in Kashmir	Shri K.T.K. Tangamani	Shri Jawaharlal Nehru 13-9-57.
26	Notices of retrenchment served on the Central P.W.D. staff at Ajmer and the situation arising therefrom.	Shri Harish Chandra Sharma	Shri Govind Ballabh Pant 13-9-57.
27	Situation created in Jangpura and Bhogal Bazar of Delhi on the 8th September, 1957 and the imposition of curfew in those places.	Shri Uttamrao Patil	Shri Govind Ballabh Pant 13-9-57.
28	Supply of railway wagons in Orissa for the export of Iron and Manganese ores.	Shri T. Sanganna	Shri Jagjivan Ram 13-9-57.

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1	2	3	4
29	Food situation in Kerala	Shri Mathew Maniyangadan	Shri A. P. Jain 13-9-57.
30	Position regarding supply of imported rice to fair price shops in Madras State.	Shri K. T. K. Tangamani	Shri A. P. Jain 13-9-57.
31	Food situation in certain districts of Eastern U. P.	Shri S. M. Banerjee	Shri A. P. Jain 13-9-57.
32	Failure of electric supply in Delhi on the 5th September, 1957 and the situation arising therefrom.	Shrimati Ila Palchoudhuri	Shri S.K. Patil 13-9-57.
33	Deaths of monkeys in Mysore State on account of a new type of disease and the effect thereof on human life.	Shri N. Keshava	Shri D. P. Karmarkar 13-9-57.

4. FINANCIAL BUSINESS

(i) General Budget, 1957-58

Subject	Voted on
Demands for Grants in respect of	
(1) Ministry of External Affairs	23-7-57
(2) Department of Atomic Energy	24-7-57
(3) Ministry of Defence	25-7-57
(4) Ministry of Education and Scientific Research	26-7-57
(5) Ministry of Health	27-7-57
(6) Ministry of Community Development	29-7-57
(7) Ministry of Food and Agriculture	30-7-57
(8) Ministry of Irrigation and Power	1-8-57
(9) Ministry of Law	2-8-57
(10) Ministry of Transport and Communications	8-8-57
(11) Ministry of Information and Broadcasting	8-8-57
(12) Ministry of Rehabilitation	12-8-57
(13) Ministry of Steel, Mines & Fuel	13-8-57
(14) Ministry of Works, Housing and Supply	14-8-57
(15) Ministry of Home Affairs	20-8-57

Subject	Voted on
(16) Ministry of Commerce & Industry	21-8-57
(17) Ministry of Labour and Employment	23-8-57
(18) Ministry of Finance	24-8-57
(19) Department of Parliamentary Affairs, Lok Sabha, Rajya Sabha, Secretariat of Vice President	24-8-57

(ii) *Railway Budget, 1957-58*

Subject	Voted on
Demands for Grant No. 1	19-7-57
Demands for Grants Nos. 2 to 18 and 20	22-7-57

5. HALF-AN-HOUR DISCUSSION UNDER RULE 55

Subject	Name of Member	Date
1 Departmental Catering on Railways	Shri Harish Chandra Mathur	12-8-57
2 Creation of new Railway Zone out of the existing N. E. Railway	Pendit Dwarka Nath Tiwary	14-8-57
3 Guna Ujjain Rail Link	Shri T. B. Vittal Rao	24-8-57
4 Work-site camps in West Bengal	Shri Arun Chandra Guha	28-8-57
5 Purchase of tents for the displaced persons camps.	Shri Arun Chandra Guha	29-8-57
6 Medicinal Plants Organisation and Utilization of Crude Drugs.	Shri V. P. Nayar	31-8-57
7 Expansion of Ordnance Factories	Shri S. M. Banerjee	6-9-57
8 Suspension of train Services Chupra—Varanasi Line.	Shri Radha Mohan Singh	9-9-57

6. DISCUSSION ON MATTER OF URGENT PUBLIC IMPORTANCE

Subject	Under Rule	Name of Member	Date of discussion
1 Influenza epidemic in the country.	193	Shri S. C. Gupta	17-7-57

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Subject	Under Rule	Name of Member	Date of discussion
2 Prices paid for Locomotives manufactured by Tata Locomotive Works.	193	Shri Feroze Gandhi	5-9-57
3 Regulation of working hours in the Transport Industry.	193	Shri V. P. Nayar	10-9-57
4 Air crash in NEFA area	193	Smt. Renu Chakravartty	11-9-57
5 Recent explosions in Railway Wagons & Sheds at Asansol, Katpadi and Kanpur.	193	Shri S. V. Ramaswamy	11-9-57
6 Present Food situation in West Bengal.	193	Smt. Renu Chakravartty	12-9-57

7. MEMBERS

(i) Oath or Affirmation

Number of members who made and subscribed an oath or affirmation and took their seats in the House	Language in which oath or affirmation was made	Date on which oath or affirmation was made and of taking of seats by the Members
4	English	} 15-7-57
3	Hindi	
1	English	} 30-7-57
1	Hindi	
1	Marathi	1-8-57
1	Hindi	24-8-57
1	English	6-9-57

(ii) Leave of Absence

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each :-

- (1) Shri T.R. Neswi 10th to 31st May, 1957 (First Session) and 15th July to 6th September, 1957 (Second Session.)
- (2) Dr. Sushila Nayar 11th to 31st May, 1957. (First Session).
- (3) Kunwarani Vijaya Rajc 10th to 31st May, 1957. (First Session)
- (4) Shri Chandikeshwar Sharan Singh Ju Deo. 16th to 30th May, 1957. (First Session).
- (5) Shrimati Lalita Rajya Laxmi 10th to 31st May, 1957. (First Session).

- (6) Shri Kamal Narain Singh . 15th to 30th July, 1957. (Second Session).
- (7) Shri Laxmi Narayan Bhanja Deo 20th to 31st May, 1957. (First Session)
and 15th July to 30th August, 1957
(Second Session).
- (8) Shri J.B. Kripalani 15th July to 6th September, 1957 (Second
Session).
- (9) Shri Indulal Kanaiyalal Yajnik . 24th July to 16th August, 1957 (Second
Session).
- (10) Shri C. Bali Reddy 15th to 31st July, 1957. (Second Session).
- (11) Shri Braj Raj Singh 29th to 31st May, 1957 (First Session) and
15th July to 6th September, 1957 (Second
Session).
- (12) Rani Manjula Devi . 15th July to 6th September, 1957 (Second
Session).
- (13) Shri Balasaheb Salunke 15th July to 11th September, 1957 (Second
Session).
- (14) Shri Lachman Singh 1st August to 13th September, 1957 (Second
Session).
- (15) Shri Uma Charan Patnaik 15th July to 9th August, 1957 (Second
Session).
- (16) Shri S.C. Choudhury 21st May to 30th May, 1957 (First Session)
and 15th July to 12th August, 1957
(Second Session).
- (17) Shri Joginder Sen-Mandi 15th July to 23rd August, 1957 (Second
Session).
- (18) Shrimati Sucheta Kripalani 5th August to 24th August, 1957 (Second
Session).
- (19) Shri S.C. Balakrishnan 15th July to 3⁴rd August, 1957 (Second
Session).
- (20) Shri Chapla Kanta Bhattacharyya 15th July to 3rd August, 1957 (Second
Session).
- (21) Thakor Shri Fatehsinhji Ghoda-
sar. 15th July to 13th August, 1957 (Second
Session).
- (22) Shri Chowkhamoon Gohain 15th July to 8th August, 1957 (Second
Session).
- (23) Shri Bishanchandar Seth 15th July to 22nd August, 1957 (Second
Session).

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Obituary Reference

Obituary references were made in respect of the following on the dates shown against their names :—

Name	Date
(1) Dr. A. N. Sinha, Member of Central Legislative Assembly	15-7-57
(2) Shri Rang Bihari Lal, Member of Central Legislative Assembly	28-8-57
(3) Shri Choithram Partabrai Gidwani, Member of First Lok Sabha	13-9-57

Resignation by Member

Shri R. Venkataraman resigned his seat with effect from the 9th July 1957.

Arrest or Detention

- (1) Shri Harish Chandra Sharma was arrested on 16th August, 1957.
- (2) Shri Kansari Halder was arrested on 21st August, 1957.

Release.

- (1) Shri Harish Chandra Sharma was released on 20th August, 1957.

MOTIONS

Brief Subject	Under Rule	Member	Date of discussion	Decision of the House
1 Contempt of House by a person known as Birendra Kumar Majumdar.	222	Shri Jawaharlal Nehru.	15-7-57	Adopted.
2 International situation and the policy of the Government of India in relation thereto.	342	Do.	2-9-57	Substitute motion by Shri Jaganatha Rao was adopted.
3 Modification of the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956.	342	Shrimati Renu Chakravartty.	10-9-57	Negatived.
4 Recommendations of the Plantation Enquiry Commission Report, Part I—Tea.	342	Shrimati Parvathi M. Krishnan	10-9-57	Discussed.

—8. PAPERS LAID ON THE TABLE	228
9. PETITIONS	
Reported by Secretary	6
Presented by Member	1
10. QUESTIONS ANSWERED	
Starred	1,792
Unstarred	1,647
Short Notice	31

11. RESOLUTIONS

Subject	Member	Date of discussion	Decision of the House
(1) GOVERNMENT RESOLUTION			
1. Convention for the Protection of Cultural Property in the event of Armed Conflict.	Dr. K. L. Shrimali	10-9-57	Adopted.
2. Universal Copyright Convention, 1952.	Do.	11-9-57	Adopted.
(2) PRIVATE MEMBERS' RESOLUTIONS			
1. Appointment of a Second Pay Commission.	Shri K.K. Warior	19-7-57	Negated.
2. Discontinuance of the grant of scholarships to students on community basis.	Shri Bibhuti Mishra	2-8-57	Withdrawn.
3. Appointment of a Committee to examine the regional disparity in average <i>per capita</i> income.	Shri Surendra Mahanty	17-8-57	Negated.
4. Appointment of a Committee to report on a clear cut price policy and machinery for the implementation of the Second Five Year Plan.	Shri A. K. Gopalan	30-8-57	Withdrawn.
5. Nationalisation of sugar industry.	Shri Khushwaqt Rai	12-9-57	Negated.

12. STATEMENTS BY MINISTERS

Subject	Name of Minister	Date
1 Correcting reply given to a Supplementary on S. Q. No. 552.	Shri B. N. Datar	17-7-57
2 Proposed strike Notice by the National Federation of P. & T. Employees.	Shri Lal Bahadur	18-7-57
3 Order of Government Business	Shri Satya Narayan Sinha	19-7-57

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	Subject	Name of Minister	Date
4	Air France Incident	Shri Humayun Kabir	24-7-57
5	Order of Government Business.	Shri Satya Narayan Sinha	27-7-57
6	Order of Government Business.	Shri Satya Narayan Sinha	3-8-57
7	Correcting reply given to a Supplementary on S. Q. No. 636 dated 30-5-57.	Shri Nityanand Kanungo	3-8-57
8	Commission of Enquiry re structure of emoluments etc. of Central Government Employees.	Shri T. T. Krishnamachari	3-8-57
9	Notices of impending stoppages of work in various essential services.	Shri Jawaharlal Nehru	8-8-57
10	Withdrawal of strike notices by P.&T. employees.	Shri Lal Bahadur	8-8-57
11	Order of Government Business.	Shri Satya Narayan Sinha	9-8-57
12	Do.	Do.	17-8-57
13	Do.	Do.	24-8-57
14	Correcting reply given on 12-8-57 to half-an-hour discussion re departmental Catering on Railways.	Shri Jagjivan Ram	30-8-57
15	Order of Government Legislative and other Business	Shri Satya Narayan Sinha	31-8-57
16	Accident on Indian Airlines Corporation Dakota Aircraft at Dum Dum on 1st September, 1957.	Shri Humayun Kabir	3-9-57
17	Correcting the reply given to a Supplementary on S.Q.No. 1169 on the 26th August, 1957.	Shri Shahnawaz Khan	6-9-57
18	Order of Government Legislative and other Business for the week commencing the 9th September, 1957.	Shri Satya Narayan Sinha	7-9-57
19	Certain points arising out of the two-hour discussion held on the 5th September, 1957 on the agreement with Telcos.	Shri Jagjivan Ram	9-9-57
20	Cancellation of consideration of Life Insurance Corporation (Second Amendment) Bill, 1957 during the Second Session.	Shri Satya Narayan Sinha	9-9-57
21	Order of Government Business for the 10th September, 1957.	Shri Nityanand Kanungo	9-9-57
22	Revised order of Government Business for the 11th, 12th and 13th September, 1957.	Shri Satya Narayan Sinha	10-9-57
23	Additional items of Business for the 12th September, 1957.	Do.	11-9-57

Subject	Name of Minister	Date
24 Correcting the reply given to a supplementary on S. Q. No. 161 on the 19th July, 1957.	Shri Morarji Desai.	13-9-57
25 Sinking of a Liberian Oil Tanker 'World Splendour'.	Shri Raj Bahadur.	13-9-57
26 Legal position with regard to the implementation of the decisions of the Wage Board for working Journalists and termination of services of some working Journalists.	Shri Gulzarilal Nanda.	13-9-57

M. N. KAUL,

Secretary.